

14

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/56 & 57/CAA/2017  
NAME OF THE TRANSFEROR : TUBE INVESTMENT OF INDIA LTD  
NAME OF THE TRANSFERRE : TI FINANCIAL HOLDING LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1.	RAWAN SHABAZH	COUNSEL FOR PETITIONER	K.P. Shalabh
----	---------------	---------------------------	--------------

**ORDER**

Counsel for petitioner present. By order dated 7.6.2017 we ordered for publication of notice in the newspapers and directed that the same shall be filed on the date fixed for hearing. However, inadvertently the next date could not be mentioned in the order. Therefore, to that extent, the order is modified and the date of hearing is fixed on 7<sup>th</sup> July 2017. This will form part of the order dated 7.6.2017. Put up on 07.07.2017 at 10.30 A.M.

*S. Vijayaraghavan*  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*CH. Mohd. Sharief Tariq*  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))